

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd. and Gel Buildreal Pvt. Ltd.

..... Petitioners/Applicant

Under Section 230-232

Order delivered on 19.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the respondent

-

Mr. Kunal Sharma, Sr. Standing Counsel and Zehra Khan, Jr. Standing Counsel on behalf of Income Tax Department

Ms. Shankari Mishra and Adv. Apoorva Chowdhury
Proxy for Adv. Tania Sharma, for RD & OL

ORDER

At request, list the matter for hearing on **18.12.2020**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)